



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

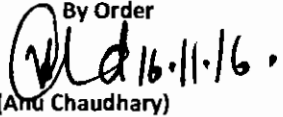
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 17-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Second Appeal No. 193 / 1997 Bhajana Vs. Mulya	Ajit	Sanjay
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 6591/07 Radhey Shyam Agarwal Vs. State	A.K. Bajpai	K.N. Gupta
4	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 5398 of 2016 Smt. Neha Wadhwa Vs. State	Sangeeta Sharma	-
5	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	-
6	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Petition No. 2333/16 Meghna Kumar Vs. Santosh Kumar	Aditya Mathur	Ashvin Garg

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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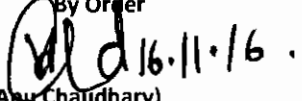
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1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 95/11 & 96/11 Praveen Kumar Jain Vs. Rajendra Kumar	Praveen Kumar	Ashish Jain
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 9332 / 2013 Om Prakash Vs. Board of Revenue Rajasthan	Arvind Bhardwaj	Praveen Jain
4	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
5	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
6	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 113 of 2016 Praveen Sharma Vs. Smt. Gayatri	Sanjay Singhal	Rohan Jain
7	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Misc. Petition No. 4927/2016 Rakesh Kumar Choudhary Vs. State	Nitin Bhandari	-
8	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Sairi	V.K. Tamoliya	Reashm Bhargava

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